

be pleased to refer to the reply given to Unstarred Question No. 4769 on 21 December, 1981 regarding laying of water line works in Manak Vihar Colony, Delhi and state :

(a) whether Delhi Water Supply and Sewage Disposal Undertaking has since raised the development charges for water for Manak Vihar Colony from Rs. 6.50 per square meter to Rs. 8.40 per square meter;

(b) if so, the reasons thereof especially when the actual cost of execution of work at Rs. 56,700,37 is for less than the estimated cost at Rs. 82,603,66; and

(c) whether it is the policy of Delhi water Supply and Sewage Disposal Undertaking to utilise such excess amounts recovered for meeting its other expenses ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR):

(a) No, Sir. The development charges were worked out at the rate of Rs. 8.40 per square metre on the basis of estimated cost.

(b) and (c). As per the policy, the development charges are worked on the estimated cost and the agreements are signed on this cost. Therefore, the question of refunding any saving does not arise. Similarly, excess costs are also not recovered.

A rebate of 10 per cent (20 per cent in cases where residents deposit full payment in advance) is being given on the estimated cost and therefore, the question of utilising excess for any other expenses does not arise.

#### Allotment of Flats under HUDCO Schemes, 1979

5243. SHRI MANVENDRA SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of draws held by the D.D.A. date-wise, till 31 March, 1985

for allotment of MIG, LIG and Janta type flats under the 1979 HUDCO pattern and the number of flats, category; wise, included in each draw;

(b) whether the persons declared eligible in these draws have been allotted flats and if not, the number of flats in respect of which physical possession has not been given so far along with reasons therefor and the time by which the process will be completed; and

(c) the time by which the DDA will hold draws for the remaining flats and the number of flats of each category proposed to be included in those draws and details in this regard ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

#### Allotment of Accommodation to Central Government Employees Consumer Cooperative Society, New Delhi

5244. SHRI KAMLA PRASAD SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether he is aware that in pursuance of a Cabinet decision taken in 1963, it is obligatory to provide accommodation on nominal rent to the Central Government Employees Consumer Cooperative Society Ltd., New Delhi for various purposes including opening of branch stores to provide items of daily use to the Central Government employees;

(b) whether during the last two years, in spite of various requests from the Society as well as the Department of Personnel and Administrative Reforms, his Ministry has declined to give any accommodation to the Society due to which its expansion programme has come to a halt; and

(c) if so, what steps are being taken to comply with the above Cabinet

decision for further allotment of accommodation to the Society for opening of branch stores in fulfilment of the above objective ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR)

(a) In 1963 the Cabinet had approved a proposal for provision of suitable accommodation to the wholesale and primary stores of the Society on nominal rent.

(b) No residential accommodation could be provided to the Society because of the acute shortage of accommodation in the General Pool and the fact that a large number of officers have been waiting for more than two decades for their in-turn allotment. No office accommodation could also be provided to them because of the acute shortage of such accommodation.

(c) The matter is receiving the attention of Government. However, it may be pointed out that a number of residential units/shops have been allotted to the Society from time to time by the Government.

#### Advertisements for Newspapers in West Bengal

5245. SHRI ANANDA PATHAK : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the particulars of newspapers in West Bengal, which are on the list of U.P.S.C. for advertisement;

(b) whether there was any addition in the list of U.P.S.C. for advertisement in 1984-85;

(c) if so, their titles and language; and

(d) the number of newspapers from West Bengal which have applied for U.P.S.C. Advertisement and whether their applications have been accepted ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) A statement containing the names and other particulars of newspapers published from West Bengal and borne on the Union Public Service Commission Media List is attached.

(b) and (c). Yes, Sir So far as newspapers published from West Bengal are concerned, two newspapers, namely 'Uttar Banga Sambad' and 'Aajkal' published in Bengali language were added to the Union Public Service Commission Media List in August, 1984.

(d) The application for inclusion in the Union Public Service Commission Media List were received in recent past from ten daily newspapers published from West Bengal. These applications will be considered at the time of the next periodic review of Union Public Service Commission Media List

#### Statement

S. No.	Name and Place of the Publication	Language
1.	Amrita Bazar Patrika, Calcutta	English
2.	Vishwamitra, Calcutta	Hindi
3.	Sanmarg, Calcutta	Hindi
4.	Azad Hind, Calcutta	Urdu
5.	Jugantar, Calcutta	Bengali
6.	Basumati, Calcutta	Bengali
7.	Kalantar, Calcutta	Bengali
8.	Paigham, Calcutta	Bengali
9.	Uttar Banga Sambad, Siliguri	Bengali
10.	Aajkal, Calcutta	Bengali